

ADVANCE COPY

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I)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE

PUBLIC NOTICE NO.43 (RE : 98)/1997-2002

NEW DELHI : DATED THE 25th SEPTEMBER, 1998

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In exercise of powers conferred under Paragraph 4.11 of the Export and Import Policy, 1997-2002, as notified in the Gazette of India extraordinary, Part – II, Section – 3 – Sub-section (ii) vide S.O. No. 283(E) dated 31.3.1997, the Director General of Foreign Trade hereby makes following amendment in the Handbook of Procedures (Vol.1) (RE : 98), 1997-2002.

"Appendix 27, 29 and 36 shall be substituted by Appendix 27, 29 and 36 as given in the Annexures to this Public Notice.

2. This issues in Public interest.

(N. L. Lakhanpal)
Director General of Foreign Trade

Copy to all concerned ;

By Order etc.

(L. B. Singhal)
Dy. Director General of Foreign Trade

[Appendix 27](#)

[Appendix 29](#)

[Appendix 36](#)

(Issued from F.No. 01/92/180/00371/AM99/PC.II)

